

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6061
ANSWERED ON:03.05.2013
SERVICE TAX OF MUNICIPAL CORPORATIONS
Patil Shri C. R.

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Central Excise, Customs and Service Tax Commissioner has received complaints against various Municipal Corporations with regard to collection of service tax in the country;
- (b) if so, the details thereof for the last three years and the current year, State/U.T-wise; and
- (c) the action taken by the Government thereon till date, State/U.T-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (c) : The information is being collected and will be laid on the Table of the House.